

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 27/252/NCLT/AHM/2017**

Coram:

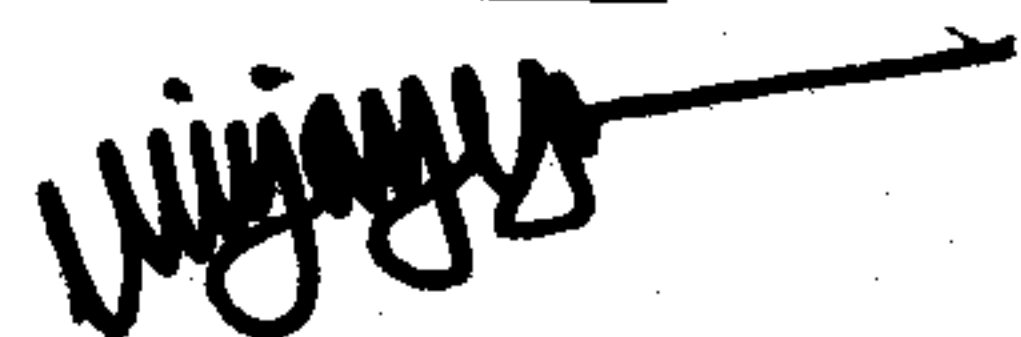
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Amit Gupta  
(Shreenath Agrico Pvt Ltd)  
V/s.  
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|-----------|
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|    |               |          |           |   |
|----|---------------|----------|-----------|---|
| 1. | VIJAYESH ATRE | ADVOCATE | Appellant |  |
|----|---------------|----------|-----------|---|

2.


**ORDER**

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

Notice served on ROC on 04.09.2017.

For objections, if any, list the matter on 06.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.